NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 357/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

SBJ Projects Pvt. Ltd.

V/s.

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME S. No.

DESIGNATION

SIGNATURE

Phuòze Merchant

1/16 Aprex Now Partiery
for Cooperate Operational Creditor

Adv. Shyam Kapadia, counsel

de also Smruhi Kanade

Rajloxmi kale, Negandhi, Stale & Himayatulleli / Good

for Respondents / Corporate Debtor.

ORDER

TCP No.357/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.1.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)